

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
EMI TRADING & ENGINEERING (INDIA) PRIVATE LIMITED**

1	Name of Corporate Person	EMI TRADING & ENGINEERING (INDIA) PRIVATE LIMITED
2	Date of incorporation of corporate person	14 th March, 2012
3	Authority under which corporate person is incorporated / registered	Registrar of Companies, Chennai
4	Corporate Identity Number / Limited Liability Identity Number of corporate person	U51101TN2012FTC084921
5	Address of the registered office and principal office (if any) of corporate person	New no - 8A, Old no - 59, Ground floor, Arokiya Madha Nagar 1 st street, Little Mount, Saidapet, Chennai - 600015
6	Liquidation commencement date of corporate person	29 th January, 2021
7	Name, address, email address, telephone number and the registration number of the liquidator	Smt. Rajshree Choudhari Old #41, New # 38, Thirupalli Street, Chennai - 600 079 E-mail: rajshreechoudhari1908@gmail.com Tel No.: +91 98407 68549 IP Regn. No. IBBI/IPA-002/IP-N00809/2019-2020/12595
8	Last date for submission of claims	28 th February, 2021

Notice is hereby given that EMI Trading & Engineering (India) Private Limited has commenced voluntary liquidation on 29th January, 2021.

The stakeholders of EMI Trading & Engineering (India) Private Limited are hereby called upon to submit a proof of their claims, on or before 28th February, 2021, to the liquidator at the address mentioned against item 7.

The financial creditors, if any shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Rajshree Choudhari

Date: 2nd February, 2021
Place: Chennai

Rajshree Choudhari
Liquidator